

Forging bills under RSBY

1047. DR. T. N. SEEMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether cases of hospital pharmacy staff members forging bills in the name of a Rashtriya Swasthya Bima Yojana (RSBY) beneficiary by working hand in glove with private medical shop owners have been reported across the country including Kerala;

(b) if so, the details thereof;

(c) whether in connivance with drug mafia denying medicines for beneficiaries is a common practice at the various medical colleges, when it is mandatory to provide all medicines in the prescription for RSBY beneficiaries;

(d) if so, the details thereof; and

(e) the action taken by Government to prevent such fraudulent activities and punish the wrongdoers in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) to (e) Under Rashtriya Swasthya Bima Yojana (RSBY), three tiers of grievance redressal committees have been set up at District, State and National level to look into complaints and grievances. No complaint as regarding forging of bills by staff of hospital pharmacy and denial of medicines by Medical Colleges has been received by the National Grievance Redressal Committee set up under the scheme.

Facility for swiping of RSBY cards in all hospitals

1048. DR. T. N. SEEMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is aware that even though swiping is mandatory for using Rashtriya Swasthya Bima Yojana (RSBY) cards, the facility for the same has not been installed in many hospitals across the country;

(b) if so, the details thereof;

(c) whether Government has conducted any inspections at Medical Colleges and Taluk Hospitals in this regard;

(d) if so, the State-wise details of the last two years and the current year, so far; and